

enable SC/ST students to come up to the level of other candidates for admission to IITs and Regional Engineering Colleges. In addition, special preparatory course is offered to SC/ST candidates who fail in Joint Entrance Examination to Indian Institutes of Technology. At the end of the course, they are admitted to B. Tech. on the basis of a qualifying test.

**National Institute of Sports at Nagpur**

6864. SHRI UTTAMRAO PATIL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have any proposal under consideration to establish an Institute of Sports at Nagpur on the lines of the National Institute of Sports, Patiala;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) No Sir.

(b) Does not arise.

(c) On the request of State Government of Maharashtra and in consultation with the Society for the National Institutes of Physical Education & Sports (SNIPES), Government has already decided to set up a training centre of the National Institute of Sports at Aurangabad. It is not proposed to set up more than one such centre in a State.

**New railway stations**

6865. SHRI E. AYYAPU REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) the number of new railway stations

established and made operational in the year 1986; and

(b) the number of industrial units given railway linkage in the same year ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) 55.

(b) 33.

**Alleged touting business at State Transport Authority, Delhi in securing driving licences**

6866. SHRI MOHD. MAHFOOZ ALI KHAN :  
SHRI MADAN PANDEY :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Government are aware of the flourishing touting business at the State Transport Authority, Delhi in securing licences to the untrained and inexperienced persons for driving passenger vehicles;

(b) if so, the steps taken by Government to identify the operators of the racket including the level of official connivance to check the procurement of driving licences by illegal means;

(c) whether recently a gang indulging in issue of fake licences and registration letter has been detected and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Delhi Administration have intimated that although certain unauthorised persons are reported to be operating outside the premises of Motor Licensing Branch, the issuance of driving licences to the prospective applicant by this Branch is done only on successfully passing the test of driving competence.